

issued by the Ministry of Industry. However, since the party was already manufacturing these items, it was decided to regularise their manufacture and a COB licence was granted to them in January, 1977.

The annual capacities for these items have been fixed as indicated below:—

Items of manufacture	Annual Capacity
(a) Tetracycline Capsules (250 mg.) Tablets (250 mg.)	One Million Nos.
(b) Chloramphenicol Capsule (250 mg.)	[Do.]
(c) Chloramphenicol Streptomycin Capsules (125 mg. plus 125 mg.)	Do.]

(c) Powers to dispose 'COB' licence applications are vested with the Administrative Ministries concerned. Hence approval of the Licensing Committee was not necessary.

Financial Assistance to College and High School at Khurda Road

4581. SHRI PADMACHARAN SAMANTASINHERA): Will the minister of RAILWAYS be pleased to state:

(a) whether Government have got any memorandum or application to help the college and High School at Khurda Road at Jatni; and

(b) if so, when and what amount is being sanctioned for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b). Yes. A memorandum and an application were received by the South Eastern Railway Administration for taking over a college at Khurda Road (Jatni) and a High School at Khurda Road (Retang) and also for granting financial assistance to the

school for extension of building and provision of furniture.

While it is not the policy of the Government to enter the field of collegiate education or to take over privately managed educational institutions, the Railway Administration has already sanctioned a sum of Rs. 1.25 lakhs for extension of the school and provision of furniture.

Transfer of Parcel Porters working at New Delhi Station

4582. SHRI MAHMOOD HASAN KHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that some Parcel Porters working at New Delhi Station were transferred out of New Delhi in the year 1976-77 on the recommendations of C.I.B. of Railway Board due to their involvement in theft of passenger luggage;

(b) if so, whether all the employees recommended, have been transferred; and

(c) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes.

(b) Three have been transferred. The fourth, who was a Casual labourer has been discharged.

(c) Does not arise.

Lady students attached on running Train

4583. SHRI MUKUNDA MANDAL: SHRI DILIP CHAKRA-VARTY:

Will the Minister of RAILWAYS be pleased to state whether he is aware of the joint statement of the students and the staff report published in the "Anand Bazar Patrika" dated the 23rd

November, 1977 in connection with his Department and if so, the content thereof and action taken or proposed to be taken against those who failed in providing protection and accommodation and who are alleged to be guilty of the charges of corruption?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): Yes. According to the news and the complaint received by the Government, a party of girl students of Jogamaya Devi College, Calcutta, while travelling by 61 UP Janata Express on 30th October 1977 between Howrah and Dehra Dun and 10 Dn. Dehra Dun Express on 7th November 1977 between Dehra Dun and Howrah were put to inconvenience due to un-authorised entry of anti-social elements in their compartment, non-provision of reservation, harassment and rude behaviour by the railway staff enroute.

An enquiry is being conducted and defaulting officials will be suitably dealt with as per findings of the enquiry. Meanwhile, two travelling ticket examiners have been placed under suspension. The Railway Administration have also expressed their regret to the Principal, Jogmaya Devi College, Calcutta, over this incident. This apart, a sum of Rs. 170/- alleged to have been taken from the party by the railway staff has been refunded.

छोटी लाइन का बड़ी लाइन में बदला जाना

4584. श्री अमर सिंह बी० राठवां : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मिर्यागाम से छोटा उदेपुर नैरोगेज रेल लाइन को बड़ी लाइन में बदलने का कोई प्रस्ताव है; और

(ख) क्या खंडवा रेल लाइन को छोटा उदेपुर से जोड़ने का कोई प्रस्ताव है

और यदि हां तो उस पर कब तक कार्य शुरू किया जायेगा ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) अलाभप्रद शाखा लाइन समिति की सिफारिशों के आधार पर छोटा उदेपुर-छुछापुरा-डभोई-प्रतापनगर और छुछापुरा टन्खाला छोटी लाइन खण्डों को बड़ी लाइन में बदलने के लिए यातायात सर्वेक्षण करने के सम्बन्ध में आदेश नवम्बर 1970 में दिये गये थे। सर्वेक्षण रिपोर्ट से पता चला था कि उक्त क्षेत्र की परिवहन सम्बन्धी आवश्यकताओं को मौजूदा छोटी लाइन द्वारा पूरी तरह पूरा किया जा सकता है। चूंकि आमान परिवर्तन अलाभप्रद होगा इसलिए यह निश्चय किया गया था कि फिजहाल इस परियोजना को शुरू न किया जायें। मिर्यागाम और डभोई के बीच छोटी लाइन को बड़ी लाइन में बदलने के लिए कोई सर्वेक्षण नहीं किया गया है।

(ख) रेल मार्ग द्वारा खण्डवा को छोटा उदेपुर से मिलाने के लिए कोई प्रस्ताव विचाराधीन नहीं है।

'B' Grade Driver to Man Deluxe Train which met with Accident at Naini

4585, SHRI R. N. RAKESH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Shri Nand Kumar Sharma, a 'B' grade Driver was given the work of senior 'A' class driver to man De-luxe train which met with a serious accident at "Naini" over Allahabad Division if so, reasons;

(b) whether it is a fact that Shri Nand Kumar Sharma was a passenger train driver and was running train faster than the prescribed speed limits in the marshalling yard; and